

Name of the corporate debtor: Ardent Macchhabhish Private Limited													
Date of commencement of CIRP: 11/07/2022													
List of creditors as on 23/07/2024													
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl. No.	Name of creditor	Details of claims received		Details of claims admitted						Amount of contingent claim as notified, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				
1	Siemens Financial Services Private Limited	25-07-2023			Unsecured				-		71,66,674	As per the NCLAT order dated 01.08.2023, there is a stay on the constitution of the Committee of Creditors. However, there is no stay on the CIRP. Accordingly, in the absence of a duly constituted CoC, voting share percentages cannot be assigned to any claims at this stage.	
			3,54,79,609	2,81,12,033		3,54,79,609	3,54,79,609		-				
2	Keshikaa Investment Private Limited	15-12-2023			Unsecured				-			As per the NCLAT order dated 01.08.2023, there is a stay on the constitution of the Committee of Creditors. However, there is no stay on the CIRP. Accordingly, in the absence of a duly constituted CoC, voting share percentages cannot be assigned to any claims at this stage.	
			1,42,37,044	1,42,37,044		1,42,37,044	1,42,37,044		-				
3	J.C. Flowers Asset Reconstruction Private Limited	25-07-2023			Unsecured				-		0	As per the NCLAT order dated 01.08.2023, there is a stay on the constitution of the Committee of Creditors. However, there is no stay on the CIRP. Accordingly, in the absence of a duly constituted CoC, voting share percentages cannot be assigned to any claims at this stage.	
			18,14,85,351	15,80,83,464		18,14,85,351	18,14,85,351		-		2,33,91,887		
Total			23,12,02,084	20,04,43,441		23,12,02,084	23,12,02,084				73,66,676	2,33,91,887	